

DIVISION BENCH
COURT - II

P-121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/42(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	ROHIT JAJODIA
UNDER SECTION	SECTION 94(1)

Appearance (via video conferencing/physically)

Mr. Niraj Kumar, CS] For Resolution Professional in C.P. (IB)/42(KB)2024

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. Resolution Professional in person virtually submits that he has asked for the document from the Applicant. However, nothing has been provided till date.
3. Registry is directed to issue notice to the Applicant to share relevant documents with Resolution Professional to enable him to file report in the matter by way of speed post and by e-mail and place the tracking information report on record.
4. List the matter on **10.06.2024** for consideration.
5. Report be prepared within 10 days.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)